

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**M.A. No. 61/1168/2021
In
T.A. No. 61/469/2020**

This the 13th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Tanveer Ahmed Sofi

.....Applicant
(Advocate:- Mr. Abhimanyu Sharma)

Versus

1. State of J&K and Ors

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

M.A. No. 61/1168/2021 has been moved seeking withdrawal of T.A. No. 61/469/2020.

2. The M.A. is allowed. Accordingly, T.A. No. 61/469/2020 is dismissed as withdrawn with liberty to the applicant to file afresh, if fresh cause of action arises.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**